

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

LOK SABHA

UNSTARRED QUESTION NO-3927
TO BE ANSWERED ON-25.03.2025

PERSONS WITH DISABILITIES

3927. SHRI HIBI EDEN:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is aware that Kerala has only 11 clinical psychologists for UDID card issuance, causing significant delays for persons with disabilities;
- (b) whether the Government proposes to provide financial and administrative support to the Kerala Social Justice Department to recruit more clinical psychologists in all districts;
- (c) whether the Government is aware that the Deendayal Divyangjan Rehabilitation Scheme (DDRS) funds for special schools in Kerala have been pending for the last four to five years;
- (d) whether the Government has taken by steps to clear these arrears and ensure the timely allocation of funds in the future; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI B.L. VERMA)

- (a) The State Governments are the nodal authority to appoint medical professionals responsible for issuance of disability certificate in their respective states. The Department has notified the revised disability assessment guidelines in collaboration with Directorate General of Health Services (DGHS), Government of India on 12.03.2024. In order to cater the need of shortage of medical professionals and to reduce delay in issuance of disability certificates and UDID cards across the country, a provision to include a private practitioner/Doctor in the medical assessment board with the Government Doctor as a Head of the Board has been made.
- (b) No such proposal is under consideration in the Ministry.
- (c), (d) and (e) Department release funds to Voluntary Organization as per Deendayal Divyangjan Rehabilitation Scheme (DDRS). The details of Grant in Aid(GIA) released in the last 5 years including the current financial year to Voluntary organization for running the projects under the DDRS in Kerala is given below-

Year	2020-21	2021-22	2022-23	2023-24	2024-25 (as on 20.03.2025)
GIA (in Crore Rs.)	6.28	7.25	7.62	4.55	16.61

The Department has been releasing the GIA to Voluntary Organization in the State of Kerala regularly.
